(vi) The principle of "First-In-First-Out" (FIFO) is to be adopted to the extent possible so as to avoid longer storage of foodgrains in godowns.

(vii) Only covered wagons are to be used for movement of foodgrains so as to avoid damages during transit.

(viii) Proper weighment and accounting are to be ensured at the time of receipt and issue of foodgrains.

(ix) Insuring transit losses in rail movement of foodgrains by rail.

(x) Providing escorts while transporting foodgrains from Depot to Rail head and *vice-versa*.

Admission of poor students in public schools in Delhi

†*93. SHRI SATYAVRAT CHATURVEDI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number and details of those public schools in Delhi which have not allotted 10 per cent of their seats to poor students despite Government's direction;

(b) whether action has been taken by Government against the erring public schools;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL) : (a) The High Court of Delhi in its order dated 30.5.2007 in WP No 3156/2002 had directed that the private schools of the capital, which have been allotted land by the Government agencies, shall earmark at least 10 percent of seats for admission of students belonging to the economically weaker sections and 5 per cent for wards of the staff of the schools. The Government of NCT of Delhi has informed that three schools, *i.e.* Modern School, Barakhamba Road, the Frank Anthony School, Lajpat Nagar and the Indian School, Sadiq Nagar have not given admission to students from economically weaker sections as per the direction of the Government during the session 2008-09 and 2009-2010.

(b) to (d) The Government of NCT of Delhi has informed that it had issued show cause notices to the three schools for non-compliance of the direction of the Government. It is also informed by the Government of NCT of Delhi that these schools have allotted seats for students from the economically weaker section category for the current session 2010-11. The matter at present is *sub judice*.

Implementation of National Food Security Act

*94. SHRI M.V. MYSURA REDDY: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

†Original notice of the question was received in Hindi.